

**Central Administrative Tribunal  
Jaipur Bench, JAIPUR**

OA.269/2006

This the 6th day of April, 2010

**Hon'ble Mr. M.L. Chauhan, Member (Judicial)  
Hon'ble Mr. B.L.Khatri, Member (Administrative)**

Shri Bhagchand Sharma S/o Mool Chand Sharma, aged about 33 years, Resident of Quarter No. A-2, Railway Loco Colony, Jaipur presently posted as Khalasi in C.E. Office, N.W.R. Jaipur

..... Applicant  
(By Advocate:P.C.Swami)

**- Versus -**

1. Union of India through General Manager, North Western Railway Jaipur(Raj.)
2. The Divisional Railway Manager, North Western Railway, Jaipur(Raj)

..... Respondents

(By Advocate: Anupam Agarwal)

**ORDER (Oral)**

Learned counsel for applicant submits that he wants to withdraw this OA with liberty reserved to him to file substantive OA thereby impleading South Central Railway as one of the party respondents in the OA, as according to the applicant South Central Railway has not considered the claim of the applicant despite the fact that at relevant time applicant's lien was in the said railway whereas junior persons to the applicant were granted promotion in the higher pay-scale.

In view of what has been stated above, the applicant is permitted to withdraw this OA with liberty reserved to him to file substantive OA thereby raising all permissible pleas.

In terms of above, the OA shall stand dispose of accordingly..

**(B.L. Khatri)**  
Member (Administrative)

**(M.L.Chauhan)**  
Member (Judicial)